

ANNEXURE - "A03"

LIST OF CREDITORS OF BALAJI STAKE RICE INDUSTRIES LIMITED
As on 22-05-2023 (date of Commencement of Corporate Insolvency
Resolution Process)

Financial Creditors

| Sr No | Name of Creditors | Address | Amount of Claim (Rs.) | Amount Admitted (Rs.) | Voting Right | Security Interest , if any |
|-------------|-----------------------|---|-----------------------|-----------------------|--------------|--|
| 1 | Asrec (India) Limited | Solitaire Corporate Park, Building No. 2, Unit No. 201-202A & 200-202B, Ground Floor, Andheri Ghatkopar Link Road, Chakala Andheri (East) Mumbai – 400093 Branch office: #5-8-351 & 355, Unit No. 907, Raghav Ratna Towers, Abids, Hyderabad – 500 001 | 17,86,26,674 | 17,86,26,674 | 100% | 1. Hypothecation of Paddy, Stock in process, Rice, Broken Rice, Param, Bran, Packaging Material and all other Chargeable Current Assets of the Company 2. Hypothecation of Rice Mill Plant and Machinery written down at Rs. 283.35 lacs as on 31.03.2011 3. Mortgage of Factory land and Building admeasuring Ac. 1.04 Guntas Rep by Doc No. 2279/05 located at Sy No. 321/B Hasanparthy (V) & M Warangal District 4. Mortgage of Factory land and Building admeasuring Ac. 1.04 Guntas Rep by Doc No. 2778/05 located at Sy No. 321/B Hasanparthy (V) & M Warangal District |
| Grand Total | | | 17,86,26,674 | 17,86,26,674 | 100.00% | |



Claim from PF Department

Till the last date of claim (i.e. 08-06-2023) the undersigned Interim Resolution Professional has received claim only from Employee's Provident Fund Organization., Warangal for Rs.2,613/-, which is pending for admission due to submission of claim by the organization refers to a different entity i.e. a partnership firm having same name as corporate debtor and hence clarifications are sought from them.

Ganesh Venkata Siva Rama Krishna Remani

Ganesh Venkata Siva Rama Krishna Remani
Insolvency Professional
IBBI/IPA-001/IP-P01306/2018-19/12176

Operational Creditors

There are no claims received from Income Tax Department. However, upon login to the Income Tax website there appears to be a demand from the department as against the Corporate Debtor and hence necessary communication has been sent to them regarding Corporate Debtor being under CIRP and Claim Form needs to be submitted

There are no claims received from Greater Warangal Municipal Corporation despite certain arrears in tax are being shown on the website. Hence necessary communication has been sent to them regarding Corporate Debtor being under CIRP and Claim Form needs to be submitted

Employees & Workmen

Till the last date of claim (i.e. 08-06-2023), the undersigned Interim Resolution Professional has not received any claim.

No other proof of claim has been received. Further Claim from Asrec (India) Limited is subject to revision as may be necessitated based on further documents/ information.

**Interim Resolution Professional
In the matter of Balaji Stake Rice Industries Limited Limited-
under Corporate Insolvency Resolution Process**



Ganesh Venkata Siva Rama Krishna Remani

Registration Number: IBBI/IPA-001/IP-P-01386/2018-19/12176

Place: Mumbai

Date: 15-06-2023



**Ganesh Venkata Siva Rama Krishna Remani
Insolvency Professional
IBBI/IPA-001/IP-P-01386/2018-19/12176**

